

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER
PRODUCTS' MEETING NO. 44/08 HELD ON 12.03.2008 UNDER CHAIRMANSHIP
OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **44/87-NC7/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **12.03.2008** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011.

2. Following officials attended:

- 1) Shri G. Seetharam Reddy, Joint DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri A.K. Agarwal, Deputy Industrial Advisor, D/o C&PC

3.1 Committee, after deliberations, approved following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures. Although ITC (HS) Codes indicated in some cases were not pertaining to Chapters 39, and 40 of ITC (HS) Classification, yet Committee considered such cases because these belonged to 'Plastic & Rubber Products' category.

MANUAL CASES

3.1.1	Case No. A-611	SMI COATED PRODUCTS PVT. LTD.	HQ F. No. 01/83/050/706/AM07/DES- VII 01/87/050/1485/AM06/DES- VII	Status: Approved
	NC No.: 44/08 Dated:12.03.2008	Adv. Lic. No. 0310400635 Dated 21.09.2006	RLA F. No. 03/95/040/772/AM07	
		Adv. Lic. No. 0310365810 Dated 06.02.2006	RLA F. No. 03/95/040/1312/AM06	

Application: Request is for adhoc norms for following:

Adv. Auth. No. 0310400635 dated 21.09.2006; RLA F. No. 03/95/040/772/AM07					
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	62/0- SELF ADHESIVE BOPP	13000.0	K.G	5788001.0	124473.15

	FILM (59 MICRONS+/-10%) ADHESIVE COATING WEIGHT OF 20 GM/SQ MTR 224889.042 SQ MTR 13000.000 KGS	00		0	US\$
			Total	5,788,001.00	124,473.15
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	"PROPAFILM" BIAXIALY ORIENTED POLYPROPYLENE FILM TYPE WPA 59 (59 MICRONS +/-10%) 233884.461 SQ MTR 13520.000 KGS	13520.00	K.G	2948391.00	63406.27 US\$
2	ADHESIVE (100% SOLID) (RUBBER BASED HOT MELT) 5397.334 KGS	5397.330	K.G	639727.00	13757.56 US\$
3	SILICON COATED PAPER (62 GSM +/-10%) 233884.461 SQ MTR 13520.000 KGS	13520.00	K.G	1673701.00	35993.56 US\$
			Total	5,261,819.00	113,157.39

Adv. Auth. No. 0310365810 dated 06.02.2006; RLA F. No. 03/95/040/1312/AM06

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	62/0- SELF ADHESIVE BOPP FILM (59 MICRONS+/-10%) ADHESIVE COATING WEIGHT OF 20 GM/SQ MTR 1,88,803.00 SQ MTR 10,914.000 KGS	10914.00	K.G	4754750.00	104500.00 US\$
			Total	4,754,750.00	104,500.00
Sl.No.	IMPORT ITEM	Qty	UO	CIF (Rs.)	CIF (Currency)

			M		
1	"PROPAFILM" BIAXIALLY ORIENTED POLYPROPYLENE FILM TYPE WPA 59 (59 MICRONS +/-10%) 1,96,355.00 SQ MTR 11,350.000 KGS	11350.0 00	K.G		
2	ADHESIVE (100% SOLID) (RUBBER BASED HOT MELT) 4,531.270 KGS	4531.27 0	K.G		
3	SILICON COATED PAPER (62 GSM +/-10%) 1,96,355.00 SQ MTR 11350.000 KGS	11350.0 00	K.G		
			Total	4,322,500. 00	95,000.00

Decision: With D/o C&PC OM No. 46011/56/2006-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive BOPP Film (59 Micron +/- 10%) laminated with Silicone coated Paper containing Adhesive containing weight of 20 gm/sq. mtr.	1 Sq. Mtr.	1. Relevant Biaxially Oriented Polypropylene Film (Thickness 59 Micron +/- 10%)	1.04 Sq. Mtr.
		2. Relevant Silicone coated Paper (62 gm +/- 10%)	1.04 Sq. Mtr.
		3. Rubber Based Hot Melt Adhesive (100% Solid)	0.024 kg

3.1.2	Case No. A-616	SPERRY PLAST LIMITED	HQ F. No. 01/84/050/00074/AM08/DES-VII	Status: Approved
	NC No.: 44/08 Dated:12.03.2008	Adv. Lic. No. 0510204696 Dated 08.06.2007	RLA F. No. 05/24/040/00192/AM08	

Application: Request is for adhoc norms for following:

Sl.No	EXPORT ITEM	Qty
1.	Thermoplastic Rubber Compound/Thermoplastic Compound	450000.000 kg

	<i>TP Compound</i>	
Sl.No	IMPORT ITEM	Qty
1.	SBS Co-Polymer/Styrene Butadiene Co-Polymer/Styrene Butadiene block Co-Polymer Kraton D1101 CS, 1102 CS, G1650ES, G1650, G1651, E1818, D1184CS Kibiton TPE PB5302, Calprene- 411, 540, 6120, 6170 Enprene- 611,655,684,675 ,JSR RB-820,830, Europrene sol T177,161 BG 166 Globalprene 3411,3546	391230.000 kg

Decision: With D/o C&PC OM No. 46011/122/2007-PC.II dated 29.10.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber Compounds (containing 83 +/- 1% SBS Copolymer)	1 kg	SBS Copolymer/Styrene Butadiene Copolymer/Styrene Butadiene Block Copolymer	0.850 kg

3.1.3	Case No. A-617	B.I.C. AUTO PVT. LTD.	HQ F. No. 01/80/050/01458/AM07/DES-VII	Status: Approved
	NC No.: 44/08 Dated:12.03.2008	Adv. Lic. No. 0510200453 Dated 06.03.2007	RLA F. No. 05/24/040/00867/AM07	

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	61/0- RUBBERISED NON-ASBESTOS BRAKE LININGS (RUBBERISED WITH NITRILE BUTADIENE RUBBER) NBR	217989.00	K.G	16081968.00	349608.00 US\$
			Total	16,081,968.00	349,608.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	NITRILE BUTADIENE RUBBER (NBR) ANY GRADE	65396.00	K.G	6016432.00	130792.00 US\$
2	GRAPHITE FLAKE ANY GRADE	10899.00	K.G	250677.00	5449.50 US\$

3	FIBRE GLASS ANY GRADE	87195.00 0	K.G	4813164.00	104634.00 US\$
4	ZINC OXIDE ANY GRADE	10899.00 0	K.G	150406.20	3269.70 US\$
5	ARAMID FIBRE ANY GRADE	1089.000	K.G	1001880.00	21780.00 US\$
6	ACRALIC FIBRE/ MINERAL FIBRE ANY GRADE	1089.000	K.G	25047.00	544.50 US\$
			Tot al	12,257,606. 20	266,469.70

Decision: With DIPP letter dated 13.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubberised Non-Asbestos Brake Linings containing Min 23% NBR, 30% Fibre Glass	1 kg	1. Nitrile Butadiene Rubber (NBR)	0.2769 kg
		2. Graphite Flake	0.0461 kg
		3. Fibre Glass	0.3692 kg
		4. Zinc Oxide	0.0461 kg
		5. Aramid Fibre	0.0046 kg
		6. Acralic Fiber	0.0046 kg

3.1.4	Case No. A-618	ASSOCIATION OF BUTADIENE & STYRENE BASED INDUSTRIES	HQ F. No. 01/87/162/439/AM07/DES- VII	Status: Approved
	NC No.: 44/08 Dated:12.03.2008		Modification of the Standard Input-Output Norms (SION) for the export product "Heavy Duty Truck Mountings for Trucks, Buses & Cars with Anti-rust Coating (A – 2057)	

Application: Modification of the Standard Input-Output Norms (SION) for the export product "Heavy Duty Truck Mountings for Trucks, Buses & Cars with Anti-rust Coating (A – 2057).

Decision: Association of Butadiene & Styrene Based Industries, Mumbai and M/s Apar Industries, Mumbai appeared before NC-7 on 29.08.2007 and made submissions that EOU and advance licence holders are actually consuming natural rubber & other synthetic rubbers (as per technical requirement of the product), but importing NBR under

SION entry at Sl. No. A-2057 and selling in open market illegally, thereby affecting the domestic industry. On hearing the submissions made by them Committee decided to invite objections from CHEMEXIL and NBR users.

References were sent to CAPEXIL, Pharma EPC, Engineering EPC, ATMA and all RLAs followed by reminders to furnish objections, if any, from NBR users. However, none responded.

It was also noted that on a similar request by the Association, Norms Committee for Engineering Products (then NC-II) had recommended incorporating following note below SION entries C45, C49, C100, C250, C310, C535, C538, C960, C978, C981, C982, C983, C1012, C1033, C1045, C1076, C1081, C1083, C1112, C1215, C1424, C1743, C1829, C1864, C1880, C1882, and C1883 to discourage misuse of product in question:

“Nitrile Rubber is not allowed in norms unless and until the export description clearly indicates that the export item is made out of Nitrile Rubber.”

The recommendation of then NC-II (Engg.) was referred Norms Committee-I (chemicals) by then Chairperson (NC-II) with approval of DG for consideration of possibility of misuse of imported rubber as synthetic rubber is also imported as input for many chemical products.

Case was again placed before Norms Committee and Committee deliberated the issue in light of recommendations made by DIPP vide their I.D. Note No. 7/377/06-TSW dated 20.07.2007 and recommendations of then NC-II (Engg.) and decided to incorporate following note in General Note for All Export Products Groups to avoid any misuse of any SION entry allowing import of NBR:

“Wherever ‘Synthetic Rubber’ has been permitted as input in general term, the import of Nitrile Rubber (NBR) shall not be allowed unless and until the export description clearly indicates that item of export is made out of Nitrile Rubber or on a declaration by exporter that item of export is made out of Nitrile Rubber.”

The above recommendation may be notified through Public Notice.

ONLINE CASES

4	Case No.:489/24/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00741/AM07/	RLA File : 03/95/040/01006/AM07/	Lic.No/Date:0310408686 17.11.2006	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- STYRENE - ACRYLATE EMULSION (SOLID CONTENT 50% +/- 1%) VISICRYL 7500	768.000	M.T	33932928.00	744960.00 US\$
			Total	33,932,928.00	744,960.00

<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	2 ETHYL HEXYL ACRYLATE	166.656	M.T	10817432.64	237484.80 US\$
2	STYRENE MONOMER	198.144	M.T	11552587.78	253624.32 US\$
3	METHYL METHACRYLATE	0.768	M.T	69964.80	1536.00 US\$
4	METHACRYLIC ACID	3.840	M.T	367315.20	8064.00 US\$
5	GLACIAL ACRYLIC ACID	3.840	M.T	454771.20	9984.00 US\$
6	ACRYLAMIDE	3.840	M.T	335831.04	7372.80 US\$
7	METHACRYLAMIDE	3.840	M.T	752121.60	16512.00 US\$
8	POTASSIUM PER SULPHATE	0.768	M.T	62968.32	1382.40 US\$
9	HM HDPE	28.560	M.T	1938352.92	42554.40 US\$
			Total	26,351,345.50	578,514.72

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 21.11.2007, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylate Emulsion (Solid Content 50% +/- 1%)	1 kg	1. 2 Ethyl Hexyl Acrylate	0.212 kg
		2. Styrene Monomer	0.252 kg
		3. Methyl Methacrylate	0.001 kg
		4. Methacrylic Acid	0.005 kg
		5. Glacial Acrylic Acid	0.005 kg
		6. Acrylamide	0.005 kg
		7. Methacrylamide	0.005 kg
		8. Potassium Per Sulphate	0.001 kg
		9. HM HDPE Granules	As per Packing Policy

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Case No.: 532/24/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00847/AM07/	RLA File : 02/24/040/00263/AM07/	Lic.No/Date:0210096642 22.12.2006	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0-Cyclopentane	6000.000	M.T	216000000.00	4800000.00 US\$
			Total	216,000,000.00	4,800,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	6952.000	M.T	203351850.00	4518930.00 US\$
			Total	203,351,850.00	4,518,930.00
Decision: With D/o C&PC OM No. 46011/159/2004-PC.II dated 05.10.2004, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Cyclopentane		1 MT	Naphtha		1.1587 MT

18	Case No.: 717/24/87-ALC1/2007	Party Name:MULTIVAC INDIA PVT.LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved	
	HQ File : 01/87/050/01060/AM07/	RLA File : 05/24/040/00971/AM07/	Lic.No/Date:0510200114 27.02.2007	Defer Date:	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PUR	50000.000	Numb	20035681.00	347540.00

	SANDWICH PANELS (AUTO INTERIOR HEADLINER SANDWICH PANEL) SIZE 1180 MM X 1530 MM X 6 MM)		er		EURO
			Total	20,035,681.00	347,540.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	TOP SHEETS PRO-THERM E5003 / SAC NEUTRAL	99000.000	Sq. meter	3595631.00	62370.00 EURO
2	TOP SHEETS PRO-THERM SAC BLACK TISSUE	99000.000	Sq. meter	3709778.00	64350.00 EURO
3	ISOCYNATE MDI	20000.000	K.G	2133600.00	37010.00 EURO
4	SPUN BONDED NON WOVEN	99000.000	Sq. meter	748095.00	12976.00 EURO
			Total	10,187,104.00	176,706.00
Decision: With D/o C&PC OM No. 46011/25/2006-PC.II dated 20.08.2007, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY	
	PUR Sandwich Panels (Size 1180mm x 1530mm x 6mm)	1No.	1. Top Sheets Protherm (E5003/SAC Neutral)	1.95 Sq.Mtr	
			2. Top Sheets Protherm (SAC Black Tissue)	1.95 Sq.Mtr	
			3. Isocyanate (MDI)	0.400 kg	
			4. Spun Bonded Non Woven	1.975 Sq. Mtr	

19	Case No.: 1/17/87-ALC1/2007	Party Name:STYLO TABLEWARES	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/01074/AM07/	RLA File : 24/24/040/00034/AM07/	Lic.No/Date:2410018521 02.03.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

20	Case No.: 751/24/87-	Party Name:CHIDAMBARAM	Meet No/Date:44/87-	Status: Approved
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ALC1/2007	FISHNETS PVT. LTD.,	ALC1/2007 12.03.2008			
HQ File : 01/87/050/01093/AM07/	RLA File : 04/24/040/00468/AM07/	Lic.No/Date:0410088206 09.03.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Filament knitted nets made out of Polyester Twisted Twine Polyester Filament knitted nets made out of Polyester Twisted Twine	60000.00 0	K.G	8986200.00	204000.00 US\$
			Total	8,986,200.0 0	204,000.0 0
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polyester Twisted Twine Polyester Twisted Twine	61800.00 0	K.G	8653081.50	194670.00 US\$
			Total	8,653,081.5 0	194,670.0 0
Decision: With D/o C&PC OM No. 46011/108/2006-PC.II dated 18.12.2006, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Polyester Filaments Knitted Nets		1 kg	Relevant Polyester Twisted Twine		1.03 kg

23	Case No.:12/8/87- ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved	
	HQ File : 01/87/050/01127/AM07/	RLA File : 08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)

					)
1	63/0- ARTICLE MADE OF POLYAMIDE 12 TOTAL CONTENT OF POLYAMIDE 12 IN THE EXPORT PRODUCT IS 3810 KGS	3810.00 0	K.G	1511300.00	34000.00 US\$
			Total	1,511,300.00	34,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	POLYAMIDE 12 GRANULES	4000.00 0	Num ber	1209040.00	27200.00 US\$
			Total	1,209,040.00	27,200.00
Decision: With D/o C&PC OM No. 46011/158/2005-PC.II dated 04.03.2008, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Articles made of Polyamide-12 (Polyamide-12 Tubings)		1 kg	Polyamide-12 Granules		1.04 kg

34	Case No.: 35/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00023/AM08/	RLA File : 08/24/040/00323/AM07/	Lic.No/Date:0810064258 13.04.2007	Defer Date:
Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.				

35	Case No.: 36/8/87-ALC1/2007	Party Name:ASTRAL POLYTECHNIK LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00024/AM08/	RLA File : 08/24/040/00324/AM07/	Lic.No/Date:0810064259 13.04.2007	Defer Date:
Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.				

36	Case No.: 38/8/87- ALC1/2007	Party Name:L M GLASFIBER (INDIA) PVT LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00030/AM08/	RLA File : 07/24/040/00040/AM08/	Lic.No/Date:0710051313 18.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- FRP ROTOR BLADES LM 15.4	9.000	Number	6988020.00	120900.00 EURO
			Total	6,988,020.00	120,900.00
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	WOVEN ROVING 600 (90/10), 10CM (ITEM CODE:000707)	47.700	K.G	8545.74	194.66 US\$
2	WOVEN ROVING 1200 (90/10), 30CM (ITEM CODE:001507)	139.500	K.G	11990.89	273.14 US\$
3	WOVEN ROVING 1200 (90/10), 40CM (ITEM CODE:001607)	243.000	K.G	20887.36	475.79 US\$
4	WOVEN ROVING 1200 (90/10), 50CM (ITEM CODE:001707)	1901.25 0	K.G	163424.23	3722.65 US\$
5	SET SCREW DIN 933 A2 M 8 X 25 (ITEM CODE:001793)	108.000	Number	521.53	11.88 US\$
6	WOVEN ROVING 1200 (90/10), 60CM (ITEM CODE:001807)	315.000	K.G	27076.20	616.77 US\$
7	STAINLESS WASHER, FR. ANDERSEN, 30x8x3 (ITEM CODE:001923)	144.000	Number	417.23	9.50 US\$
8	SPLIT PIN, DIN 94 A2 6.3x50 (ITEM CODE:002083)	18.000	Number	156.46	3.56 US\$
9	NUT A2 M10 (ITEM CODE:002183)	9.000	Number	39.11	0.89 US\$
10	SELF-LOCKING NUT DIN 985 A2 M8 (ITEM CODE:002223)	180.000	Number	434.61	9.09 US\$
11	SELF-LOCKING NUT DIN 985 A2 M12 (ITEM CODE:002243)	36.000	Number	226.00	5.15 US\$
12	COMBI 600 (300/300,50/50) STITCHED 95CM (ITEM CODE:002307)	92.700	K.G	14817.16	337.52 US\$
13	WASHER A2 8.4/17 X 1.6 (ITEM CODE:002323)	144.000	Number	139.08	3.17 US\$
14	STAINLESS WASHER A2 10.5/21x2.0 DIN125A (ITEM CODE:002333)	9.000	Number	8.69	0.20 US\$
	WASHER, STAINLESS A2				

41	Case No.: 22/9/87-ALC1/2007	Party Name: DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00091/AM08/	RLA File : 03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			

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Case No.:5/19/87-ALC1/2007		Party Name:DIVINE POLYMER PRODUCTS LIMITED		Meet No/Date:44/87-ALC1/2007 12.03.2008		Status: Approved	
HQ File : 01/87/050/00130/AM08/		RLA File : 03/94/040/00125/AM08/		Lic.No/Date:0310430873 29.05.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.		EXPORT ITEM		Qty	UO M	FOB (Rs.)	FOB (Currency)
1		63/0- PET GRANULES		1000.000	M.T	36000000.00	800000.00 US\$
				Total		36,000,000.00	800,000.00
Sl.No.		IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)
1		WASTE (including waste of synthetic fibres, acrylic & others)		1100.000	M.T	27225000.00	605000.00 US\$
					Total	27,225,000.00	605,000.00
Decision: With D/o C&PC OM No. 46011/85/2006-PC.II dated 19.02.2008, following adhoc norms are approved:							
EXPORT ITEM		QTY		IMPORT ITEM		QTY	
PET Granules		1 kg		Relevant Waste of Polyester Fiber		1.05 kg	

45	Case No.: 109/24/87- ALC1/2007	Party Name:PIX TRANSMISSIONS LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved	
	HQ File : 01/87/050/00140/AM08/	RLA File : 03/95/040/00144/AM08/	Lic.No/Date:0310431230 31.05.2007	Defer Date:	

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	62/0- TIMING BELTS (CONTAINING GLASS FIBRE 300.000 KGS. AND NYLON FABRIC 150.000 KGS.)	3000.000	K.G	1344000.00	32000.00 US\$
			Total	1,344,000.00	32,000.00

<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	GLASS FIBRE CORD	330.000	K.G	263340.00	6270.00 US\$
2	NYLON 66 FABRICS(230-270gsm)	157.500	K.G	191835.00	4567.50 US\$
3	SYNTHETIC RUBBER ===== POLYCHLOROPRENE RUBBER	1551.000	K.G	182398.00	4342.80 US\$
4	CARBON BLACK [N-550, N-660, N-330, N-220, N-774, N-764]	954.000	K.G	23231.00	553.12 US\$
5	ZINC OXIDE	47.700	K.G	2387.00	56.84 US\$
6	RUBBER CHEMICALS SUCH AS ANTIOXIDANTS, ACCELERATORS, PLASTICISERS, STEARIC ACID, SYNTHETIC WAX, SILICA RESIN, MGO, BONDING AGENTS ETC.(Value cap: upto 7% of fob value of exports.)	357.500	K.G	25527.00	607.80 US\$
			Total	688,718.00	16,398.06

Decision: Office of JDGFT, Mumbai has informed vide their letter No.

03/95/040/00144/AM08/2163 dated 05/11.02.2008 that advance authorization has been issued on repeat basis as per decision of NC in its Meeting No.48/07 dated 14.03.2007 (HQ F. No. 01/83/050/AM07/DES-IV). Hence case was closed.

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Case No.:104/24/87-ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00134/AM08/	RLA File : 09/24/040/00439/AM07/	Lic.No/Date:0910030411 01.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Modified Emulsion Polymer based on Acrylamide - Flomin 232 (Solid Content 30%+/-3%)	90000.000	K.G	4983750.00	112500.00 US\$
			Total	4,983,750.00	112,500.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Acrylamide 50 HST	25461.000	K.G	853580.11	19095.75 US\$
2	Exxsol D-80	21483.000	K.G	816246.59	18260.55 US\$
3	Simaline IE 101	1926.000	K.G	361587.24	8089.20 US\$
4	Lutensol TO 89	2934.000	K.G	275414.58	6161.40 US\$
5	Hydroxylamine Sulphate	2934.000	K.G	338366.48	7569.72 US\$
			Total	2,645,195.00	59,176.62
Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 21.10.2005, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Modified Emulsion Polymer based on Acrylamide (Flomin 232, Solid Content 30 +/- 3%)		1 kg	1. Acrylamide 50 HST (Solid Content 49 +/- 1%)		0.279 kg
			2. Exxsol D 80 (cycloparaffinic Hydrocarbon)		0.231 kg
			3. Simaline SE 101 (Emulsifier)		0.021 kg

		4. Lutensol T089 (Emulsifier)	0.016 kg
		5. Hydroxylamine Sulphate	0.031 kg

47	Case No.: 1/22/87-ALC1/2007	Party Name:K.R.T. POLYMERS, (PROP:R. MAHENDRAN)	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved																									
	HQ File : 01/87/050/00142/AM08/	RLA File : 32/24/040/00012/AM08/	Lic.No/Date:3210035527 06.06.2007	Defer Date:																									
Application: Request is for adhoc norms for following:																													
<table border="1"> <thead> <tr> <th><i>Sl.No.</i></th> <th><i>EXPORT ITEM</i></th> <th><i>Qty</i></th> <th><i>UOM</i></th> <th><i>FOB (Rs.)</i></th> <th><i>FOB (Currency)</i></th> </tr> </thead> <tbody> <tr> <td>1</td> <td>63/0- LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET (HDPE KNITTED FABRICS) (contining the net content of HDPE Granules-91.744 MT and the net content of Additive Master Batch-12.385 MT)</td> <td>104.129</td> <td>M.T</td> <td>20695441.00</td> <td>459899.00 US\$</td> </tr> <tr> <td></td> <td></td> <td></td> <td>Total</td> <td>20,695,441.00</td> <td>459,899.00</td> </tr> </tbody> </table>						<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>	1	63/0- LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET (HDPE KNITTED FABRICS) (contining the net content of HDPE Granules-91.744 MT and the net content of Additive Master Batch-12.385 MT)	104.129	M.T	20695441.00	459899.00 US\$				Total	20,695,441.00	459,899.00						
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>																								
1	63/0- LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET LONG LASTING INSECTISIDE HDPE MOSQUITO BED NET (HDPE KNITTED FABRICS) (contining the net content of HDPE Granules-91.744 MT and the net content of Additive Master Batch-12.385 MT)	104.129	M.T	20695441.00	459899.00 US\$																								
			Total	20,695,441.00	459,899.00																								
<table border="1"> <thead> <tr> <th><i>Sl.No.</i></th> <th><i>IMPORT ITEM</i></th> <th><i>Qty</i></th> <th><i>UOM</i></th> <th><i>CIF (Rs.)</i></th> <th><i>CIF (Currency)</i></th> </tr> </thead> <tbody> <tr> <td>1</td> <td>HDPE GRANUELS INDOTTHENE 55EF010</td> <td>100.000</td> <td>M.T</td> <td>6339280.00</td> <td>140872.88 US\$</td> </tr> <tr> <td>2</td> <td>ADDITIVE MASTER BATCH NPTT 1 NPTT 2</td> <td>13.500</td> <td>M.T</td> <td>4207780.00</td> <td>93506.22 US\$</td> </tr> <tr> <td></td> <td></td> <td></td> <td>Total</td> <td>10,547,060.00</td> <td>234,379.10</td> </tr> </tbody> </table>						<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	1	HDPE GRANUELS INDOTTHENE 55EF010	100.000	M.T	6339280.00	140872.88 US\$	2	ADDITIVE MASTER BATCH NPTT 1 NPTT 2	13.500	M.T	4207780.00	93506.22 US\$				Total	10,547,060.00	234,379.10
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>																								
1	HDPE GRANUELS INDOTTHENE 55EF010	100.000	M.T	6339280.00	140872.88 US\$																								
2	ADDITIVE MASTER BATCH NPTT 1 NPTT 2	13.500	M.T	4207780.00	93506.22 US\$																								
			Total	10,547,060.00	234,379.10																								
Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are approved :																													
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> </table>						EXPORT ITEM	QTY	IMPORT ITEM	QTY																				
EXPORT ITEM	QTY	IMPORT ITEM	QTY																										

Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

Case No.:6/23/87-ALC1/2007

Party Name:PIDILITE INDUSTRIES LIMITED

Meet No/Date:44/87-ALC1/2007
12.03.2008

Status: Approved

HQ File :
01/87/050/00222/AM08/

RLA File :
03/95/040/01403/AM07/

Lic.No/Date:0310433293
20.06.2007

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- BUTYL ACRYLATE AND ACRYLONITRILE COPOLYMER EMULSION HAVING SOLIDS 45+/-1% STABILISED BY EMULSIFIER(PIDISYN 400)	37600.000	K.G	1921500.00	42700.00 US\$
			Total	1,921,500.00	42,700.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE	14588.800	K.G	915024.00	20132.54 US\$
2	ACRYLAMIDE	488.800	K.G	41544.00	914.06 US\$
3	ACRYLONITRILE	1955.200	K.G	122632.00	2698.18 US\$
			Total	1,079,200.00	23,744.78

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 09.06.2005, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate & Acrylonitrile Copolymer Emulsion having solids 45 +/- 1% stabilized by Emulsifier	1 kg	1. Butyl Acrylate	0.3880 kg
		2. Acrylamide	0.0130 kg
		3. Acrylonitrile	0.0520 kg

Case No.:163/24/87-ALC1/2007		Party Name:KALPANA INDUSTRIES LIMITED,		Meet No/Date:44/87-ALC1/2007 12.03.2008		Status: Approved	
HQ File : 01/87/050/00213/AM08/		RLA File : 03/94/040/00373/AM08/		Lic.No/Date:0310435874 11.07.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.		EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)
1		63/0- PE COMPOUND (BLACK SHEATHING FOR TELEPHONE CABLE)		20.000	M.T	1358425.00	33500.00 US\$
					Total	1,358,425.00	33,500.00
Sl.No.		IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)
1		LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER		17.000	M.T	907205.00	22100.00 US\$
2		ETHYL VINYL ACETATE (EVA) BASE POLYMER		3.000	M.T	236448.00	5760.00 US\$
3		CARBON BLACK FILLER ADDITIVES		0.500	M.T	77995.00	1900.00 US\$
					Total	1,221,648.00	29,760.00
Decision: With D/o C&PC OM No. 46011/113/2006-PC.II dated 23.03.2007, following adhoc norms are approved:							
EXPORT ITEM		QTY		IMPORT ITEM		QTY	
Polyethylene Compound (Black Sheathing for Telephone Cable)		1 kg		1. LLDPE Granules		0.850 kg	
				2. EVA Resin		0.150 kg	
				3. Carbon Black		0.025 kg	

57	Case No.:167/24/87-ALC1/2007	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved
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HQ File : 01/87/050/00217/AM08/		RLA File : 09/24/040/00067/AM08/		Lic.No/Date:0910030878 13.07.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>		
1	62/0- Modified Emulsion Polymer based on Acrylamide - Flomin 232 (Solid Content 30%+/-3%) LIQUID	108000.000	K.G	5595750.00	135000.00 US\$		
			Total	5,595,750.00	135,000.00		
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>		
1	Acrylamide 50 HST Liquid	30553.200	K.G	961284.00	22915.00 US\$		
2	Exxsol D-80 Liquid	25779.600	K.G	919236.00	21912.66 US\$		
3	Simaline IE 101 Liquid	2311.200	K.G	407210.00	9707.04 US\$		
4	Lutensol TO 89 Liquid	3520.800	K.G	310165.00	7393.68 US\$		
5	Hydroxylamine Sulphate Powder	3520.800	K.G	310165.00	7393.68 US\$		
			Total	2,908,060.00	69,322.06		
Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 21.10.2005 following adhoc norms are approved :							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Modified Emulsion Polymer based on Acrylamide (Flomin 232, Solid Content 30 +/- 3%)		1 kg	1. Acrylamide 50 HST (Solid Content 49 +/- 1%)		0.279 kg		
			2. Exsol D 80 (cycloparaffinic Hydrocarbon)		0.231 kg		
			3. Simaline SE 101 (Emulsifier)		0.021 kg		
			4. Lutensol T089 (Emulsifier)		0.016 kg		
			5. Hydroxylamine Sulphate		0.031 kg		

Case No.:180/24/87-ALC1/2007		Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved	
HQ File : 01/87/050/00230/AM08/		RLA File : 03/95/040/00002/AM08/	Lic.No/Date:031043642 8 17.07.2007	Defer Date:	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Ethylene VinylAcetate PolymerBasedAdhesives In SolidFormHaving EVA25%&Min30%HydrocarbonResin(FevicolSA7707 M)	3300.000	K.G	236250.00	5250.00 US\$
			Total	236,250.00	5,250.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ETHGYLENE VINYL ACETATE	841.500	K.G	44366.00	976.14 US\$
2	HYDROCARBON RESIN	1009.800	K.G	48649.00	1070.39 US\$
			Total	93,015.00	2,046.53
Decision: With D/o C&PC OM No. 46011/44/2006-PC.II dated 28.09.2006, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Ethylene Vinyl Acetate Polymer based adhesive in solid form having EVA 25% & 30% Hydrocarbon resin (Fevicol SA 7707M)		1 kg	1. Ethylene Vinyl Acetate		0.255 kg
			2. Hydrocarbon Resin		0.306 kg
Case No.:185/24/87-ALC1/2007		Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved	

HQ File : 01/87/050/00248/AM08/		RLA File : 09/24/040/00153/AM08/		Lic.No/Date:0910030954 20.07.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>		
1	62/0- Modified Emulsion Polymer based on Acrylamide - Flomin 232 (Solid Content 30%+/-3%) LIQUID	164160.000	K.G	8320860.00	205200.00 US\$		
			Total	8,320,860.00	205,200.00		
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>		
1	Acrylamide 50 HST Liquid	46440.864	K.G	1429798.10	34830.65 US\$		
2	Exxsol D-80 Liquid	39184.992	K.G	1367262.33	33307.24 US\$		
3	Simaline IE 101 Liquid	3513.024	K.G	605680.47	14754.70 US\$		
4	Lutensol TO 89 Liquid	5351.616	K.G	461336.06	11238.39 US\$		
5	Hydroxylamine Sulphate Powder	5351.616	K.G	566784.30	13807.17 US\$		
			Total	4,430,861.26	107,938.15		
Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 21.10.2005 following adhoc norms are approved :							
EXPORT ITEM		QTY	IMPORT ITEM		QTY		
Modified Emulsion Polymer based on Acrylamide (Flomin 232, Solid Content 30 +/- 3%)		1 kg	1. Acrylamide 50 HST (Solid Content 49 +/- 1%)		0.279 kg		
			2. Exxsol D 80 (cycloparaffinic Hydrocarbon)		0.231 kg		
			3. Simaline SE 101 (Emulsifier)		0.021 kg		
			4. Lutensol T089 (Emulsifier)		0.016 kg		
			5. Hydroxylamine Sulphate		0.031 kg		

62	Case No.:134/19/83-ALC1/2007	Party Name:KAMAL RUBPLAST INDUSTRIES (P) LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/83/050/00848/AM08/	RLA File : 05/24/040/00282/AM08/	Lic.No/Date:0510206636 23.07.2007	Defer Date:
Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.				

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Case No.:230/24/87-ALC1/2007		Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,		Meet No/Date:44/87-ALC1/2007 12.03.2008		Status: Approved					
HQ File : 01/87/050/00297/AM08/		RLA File : 03/94/040/00468/AM08/		Lic.No/Date:0310439795 17.08.2007		Defer Date:					
Application: Request is for adhoc norms for following:											
SL.No.		EXPORT ITEM		Qty		UO M		FOB (Rs.)		FOB (Currency)	
1		62/0-SINOTHERM TN 1214 COMMERCIAL		100000.00 0		K.G		5800000.0 0		145000.00 US\$	
						Tota l		5,800,000. 00		145,000.00	
SL.No.		IMPORT ITEM		Qty		UOM		CIF (Rs.)		CIF (Currency)	
1		PHENOL 100% COMMERCIAL		76600.0 00		K.G		4902400.00		122560.00 US\$	
2		PARA FORMAL DEHYDE 91 +/-2% COMMERCIAL		32600.0 00		K.G		782400.00		19560.00 US\$	
						Total		5,684,800.0 0		142,120.0 0	
Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 04.03.2008, following adhoc norms are approved:											
EXPORT ITEM				QTY		IMPORT ITEM				QTY	
Sinotherm TN 1214				1 kg		1. Phenol				0.766 kg	
Phenol Formaldehyde (Resole) Resin						2. Paraformaldehyde (91 +/- 2%)				0.326 kg	

Case No.: 232/24/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00299/AM08/	RLA File : 03/94/040/00501/AM08/	Lic.No/Date:0310439851 17.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	6000.00 0	M.T	183600000.0 0	4080000.00 US\$
			Total	183,600,000.00	4,080,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (Waste/scrap - It is a scrap generated from soft drink and water bottles)	7500.00 00	M.T	162000000.0 0	3600000.00 US\$
			Total	162,000,000.00	3,600,000.00
Decision: With D/o C&PC OM No. 46011/85/2006-PC.II dated 19.02.2008, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
PET Flakes		1 kg	PET Bottle Waste		1.05 kg

Case No.: 242/24/87-ALC1/2007	Party Name:K.R.T. POLYMERS, (PROP:R. MAHENDRAN)	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00305/AM08/	RLA File : 32/24/040/00033/AM08/	Lic.No/Date:3210036035 23.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO	FOB (Rs.)	FOB

			<i>M</i>		(Currency)
1	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET (CONTAINING NET CONTENT OF HDPE 91.744 M.T. AND ADITIVE MASTER BATCH 12.385 M.T.)	104.1 29	M.T	21434916.00	510355.14 US\$
			Total	21,434,916.00	510,355.14
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	HDPE GRANUELS HD55EF010	100.000	M.T	6720960.00	160022.86 US\$
2	ADDITIVE MASTER BATCH NPTT 1, NPTT 2.	13.500	M.T	4202960.00	100070.48 US\$
			Total	10,923,920.00	260,093.34
Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)		1 kg	1. HDPE Granules		0.960 kg
			2. Relevant Additive Master Batch (NPTT-1/NPTT-2)		0.130 kg

79	Case No.:1/26/87- ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved	
	HQ File : 01/87/050/00340/AM08/	RLA File : 03/95/040/00525/AM08/	Lic.No/Date:0310441074 28.08.2007	Defer Date:	
	Application: Request is for adhoc norms for following:				
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Reprocessed Plastic Granules made out of LLDPE /	500.0 00	M.T	12300000.00	0.00 US\$

	LDPE Scrape Commercial Grade				
			Total	12,300,000.00	0.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LLDPE / LDPE Scrape Commercial Grade	635.000	M.T	7029450.00	171450.00 US\$
			Total	7,029,450.00	171,450.00

Decision: With D/o C&PC OM No. 46011/132/2007-PC.II dated 04.03.2008 following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reprocessed Plastic Granules made out of LLDPE/LDPE Scrap	500 MT	LLDPE / LDPE Scrap	525 MT

NOTE: Above norms are subject to following conditions:

- 1) The import of LDPE/LLDPE Scrap will be in accordance with Public Notice No. 392 dated 01.01.1997.
- 2) No repeat authorization either to this unit or any other unit may be issued as above norms are in accordance with the Public Notice No. 392 dated 01.01.1997 and Policy Circular No. 20/2002-2007 dated 12.03.2003. The import of plastic waste/scrap is under Restricted Category of Import and is allowed only to the eligible unit as per above guidelines.
- 3) There may not be any pro-rata increase in the quantity of export and import against above advance authorization.

80	Case No.: 2/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00341/AM08/	RLA File : 03/95/040/00524/AM08/	Lic.No/Date:0310441082 28.08.2007	Defer Date:
	Decision: Case approved in NC Meeting No. 42/08 dated 27.02.2008.			
81	Case No.: 3/26/87-ALC1/2007	Party Name:VECEE CEMENTOLITES & INDUSTRIES LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved

HQ File : 01/87/050/00342/AM08/	RLA File : 03/95/040/00523/AM08/	Lic.No/Date:0310441094 28.08.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- Reprocessed Plastic Granules made out of LLDPE / LDPE Scrape Commercial Grade	500.000	M.T	12915000.00	315000.00 US\$
			Total	12,915,000.00	315,000.00
Sl.No.	IMPORT ITEM	Qty	UO M	CIF (Rs.)	CIF (Currency)
1	LLDPE / LDPE Scrape Commercial Grade	635.0 00	M.T	7029450.0 0	171450.00 US\$
			Total	7,029,450. 00	171,450.00
Decision: With D/o C&PC OM No. 46011/132/2007-PC.II dated 04.03.2008, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Reprocessed Plastic Granules made out of LLDPE/LDPE Scrap		500 MT	LLDPE / LDPE Scrap		525 MT
NOTE: Above norms are subject to following conditions:					
1) The import of LDPE/LLDPE Scrap will be in accordance with Public Notice No. 392 dated 01.01.1997. 2) No repeat authorization either to this unit or any other unit may be issued as above norms are in accordance with the Public Notice No. 392 dated 01.01.1997 and Policy Circular No. 20/2002-2007 dated 12.03.2003. The import of plastic waste/scrap is under Restricted Category of Import and is allowed only to the eligible unit as per above guidelines. 3) There may not be any pro-rata increase in the quantity of export and import against above advance authorization.					
82	Case No.:9/26/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved	

HQ File : 01/87/050/00348/AM08/	RLA File : 02/24/040/00164/AM08/	Lic.No/Date:0210103868 06.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Pyrolysis Gasoline (Py Gas)	25000.000	M.T	622500000.00	15000000.00 US\$
			Total	622,500,000.00	15,000,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	18350.000	M.T	571143750.00	13762500.00 US\$
			Total	571,143,750.00	13,762,500.00
Decision: With D/o C&PC OM No. 46011/24/2003-PC.II dated 05.10.2004, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Pyrolysis Gasoline		1 MT	Naphtha		0.734 MT

Case No.: 24/26/87-ALC1/2007	Party Name:BLS POLYMERS LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00363/AM08/	RLA File : 05/24/040/00466/AM08/	Lic.No/Date:0510208833 11.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- LT-XLPE COMPOUND GRANULES	54.000	M.T	3807000.00	92853.65 US\$
			Total	3,807,000.00	92,853.65
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	LDPE/LLDPE GRANULES	54.8 10	M.T	3370815.0 0	82215.00 US\$
2	VINYL TRIMETHOXY SILANE(VTS) LIQUID	0.64 8	M.T	132840.00	3240.00 US\$
3	DICUMYL PEROXIDE POWDER	0.05 4	M.T	11070.00	270.00 US\$
4	ANTI OXIDANT IRGANOX POWDER	0.10 8	M.T	22140.00	540.00 US\$
			Total	3,536,865. 00	86,265.00

Decision: With D/o C&PC OM No. 46011/99/2006-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg

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Case No.:41/26/87- ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00380/AM08/	RLA File : 03/95/040/00151/AM08/	Lic.No/Date:031044353 2 18.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- ButylAcrylate,Ethyl Acrylate&VinylAcet ateMonomerCopoly merEmulsionHavin gSolids65+/- 1%StabilisedByEm ulsifier(pidicryl750 0)	5280.000	K.G	358920.00	7976.00 US\$

			<i>Total</i>	358,920.00	7,976.00
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	VINYL ACETATE MONOMER	126.720	K.G	6393.00	140.66 US\$
2	HYDROXY ETHYL METHACRYLATE	68.640	K.G	9265.00	203.86 US\$
3	ACRYLIC ACID	73.920	K.G	4804.00	105.71 US\$
4	BUTYL ACRYLATE	2925.120	K.G	260576.00	5733.24 US\$
5	ETHYL ACRYLATE	89.760	K.G	5834.00	128.36 US\$
			<i>Total</i>	286,872.00	6,311.83

Decision: With D/o C&PC OM No. 46011/65/2005-PC.II dated 25.08.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pidicryl 7500 Butyl Acrylate, Ethyl Acrylate and Vinyl Acetate Monomer Copolymer emulsion having Solids 65 +/- 1% Stabilised by Emulsifiers	1 kg	1. Vinyl Acetate Monomer	0.0240 kg
		2. Hydroxyl Ethyl Methacrylate	0.0130 kg
		3. Acrylic Acid	0.0140 kg
		4. Butyl Acrylate	0.5540 kg
		5. Ethyl Acrylate	0.0170 kg

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Case No.:42/26/87-ALC1/2007	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00381/AM08/	RLA File : 03/95/040/01578/AM07/	Lic.No/Date:0310443536 18.09.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- ButylAcrylate & Styrene Monomer Copolymer Emulsion Having Solids 56+/-1% Stabilised By Emulsifier(PIDIRYL7400)	13160.000	K.G	805995.00	17911.00 US\$

				<i>Total</i>	805,995.00	17,911.00
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	
1	BUTYL ACRYLATE	5224.52 0	K.G	467785.0 0	10292.30 US\$	
2	STYRENE	2013.48 0	K.G	100664.0 0	2214.83 US\$	
3	ACRYLAMIDE	136.864	K.G	11632.00	255.94 US\$	
			<i>Total</i>	580,081. 00	12,763.07	

Decision: With D/o C&PC OM No. 46011/80/2005-PC.II dated 26.05.2005, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pidicryl 7400 Butyl Acrylate & Styrene Monomer Copolymer Emulsion having solids 56 +/- 1% Stabilised by emulsifiers	1 kg	1. Butyl Acrylate	0.3970 kg
		2. Styrene	0.1536 kg
		3. Acrylamide	0.0104 kg

Case No.: 43/26/87- ALC1/2007	Party Name:MICROSPHERES (INDIA)	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
HQ File : 01/87/050/00382/AM08/	RLA File : 03/95/040/00601/AM08/	Lic.No/Date:0310443638 19.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- DRY EXPANDED MICROSPHERES OF VINYLIDENE CHLORIDE- ACRYLONITRILE CO- POLYMER (EXPANCEL 461 DET 40d25) PLASTIC CHEMICALS (CO- POLYMERS PRODUCTS)	855.00 0	K.G	537030.0 0	13260.00 US\$
			<i>Tota</i>	537,030.	13,260.00

			1	00	
<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	461 DUT 40 FLEXIBLE (IBC 450 KG) VINYLIDENE CHLORIDE ACRYLONITRILE CO-POLYMER	900.0 00	K.G	526500.0 0	13000.00 US\$
			Total	526,500.0 0	13,000.00

Decision: With D/o C&PC OM No. 46011/86/2005-PC.II dated 04.03.2008, following adhoc norms are **approved**:

<i>EXPORT ITEM</i>	<i>QTY</i>	<i>IMPORT ITEM</i>	<i>QTY</i>
Expancel 461 DET 40d25 Dry Expanded Microspheres of -Vinylidene Chloride -Acrylonitrile Co-Polymer	1 kg	461 Dut 40 – Vinylidene Chloride Acrylonitrile Copolymer	1.05 kg

Case No.: 58/26/87- ALC1/2007	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
HQ File : 01/87/050/00397/AM08/	RLA File : 34/24/040/00142/AM08/	Lic.No/Date:3410019731 28.09.2007	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	62/0- FILLED POLYETHYLENE COMPOUND (FILLER CONTENT 70%)	120000.000	K.G	2976000.00	74400.00 US\$
			Total	2,976,000.00	74,400.00

<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	Polyethylene	36020.50 0	K.G	2178300.0 0	54457.50 US\$
2	Calcium Carbonate	86520.00 0	K.G	648900.00	16222.50 US\$

			<i>Total</i>	2,827,200. 00	70,680.00
Decision: With D/o C&PC OM No. 46011/114/2006-PC.II dated 19.03.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Filled LLDPE Compound (containing 30% LLDPE and 70% Calcium Carbonate)		1 kg	1. LLDPE Granules		0.306 kg
			2. Calcium Carbonate		0.721 kg

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Case No.:5/29/87-ALC1/2007		Party Name:KALPANA INDUSTRIES LIMITED,		Meet No/Date:44/87-ALC1/2007 12.03.2008		Status: Approved	
HQ File : 01/87/050/00443/AM08/		RLA File : 03/94/040/00740/AM08/		Lic.No/Date:0310447616 24.10.2007		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.		EXPORT ITEM		Qty	UO M	FOB (Rs.)	FOB (Currency)
1		63/0- XLPE SIOPLAS COMPOUND		600.0 00	M.T	46273500.0 0	1170000.00 US\$
					Tot al	46,273,500. 00	1,170,000.00
Sl.No.		IMPORT ITEM		Qty	UOM	CIF (Rs.)	CIF (Currency)
1		LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER		583.200	M.T	35035740.0 0	874800.00 US\$
2		TRI METHOXY VINYL SILANE (VTMOS) CROSS LINKING AGENT		15.000	M.T	2132662.50	53250.00 US\$
3		DI - CUMYLPEROXIDE (DCP)		0.480	M.T	67284.00	1680.00 US\$

	<i>CROSS LINKING AGENT</i>				
4	<i>ANTIOXIDANT (IRGANOX 1024) CROSS LINKING AGENT</i>	<i>0.480</i>	<i>M.T</i>	<i>67284.00</i>	<i>1680.00 US\$</i>
			<i>Total</i>	<i>37,302,970.50</i>	<i>931,410.00</i>
Decision: With D/o C&PC OM No. 46011/108/2005-PC.II dated 06.09.2007, following adhoc norms are approved :					
	EXPORT ITEM	QTY	IMPORT ITEM	QTY	
	XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg	
			2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg	
			3. Di-Cumylperoxide (DCP)	0.0008 kg	
			4. Antioxidant (Irganox 1024)	0.0008 kg	

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Case No.: 13/29/87-ALC1/2007	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date: 44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00451/AM08/	RLA File : 07/24/040/00546/AM08/	Lic.No/Date: 0710054198 29.10.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
<i>I</i>	<i>63/0- P.PWOVEN SACKS: CONTENT; PPWOVEN FABRICS 130075KGS PP YARN 6500KGS PP HOOKS 15100KGS</i>	<i>151675.000</i>	<i>K.G</i>	<i>12817372.0 0</i>	<i>320034.00 US\$</i>
			<i>Total</i>	<i>12,817,372. 00</i>	<i>320,034.00</i>

<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	P.P WOVEN FABRICS	132676.000	K.G	10437710.00	260617.00 US\$
2	P.P. YARN FOR STITCHING	6825.000	K.G	821025.00	20500.00 US\$
3	P P GRANULES	15855.000	K.G	940276.00	23677.00 US\$
			Total	12,199,011.00	304,794.00

Decision: With D/o C&PC OM No. 46011/161/2004-PC.II dated 23.05.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Sacks	1 kg	1. Relevant PP Woven Fabrics	1.02 kg/kg contained in export product
		2. PP Yarn for Stitching	1.05 kg/kg contained in export product
		3. PP Granules for Hooks	1.05 kg/kg contained in export product

111	Case No.:14/29/87-ALC1/2007	Party Name:ATUL LIMITED,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00452/AM08/	RLA File : 08/24/040/00193/AM08/	Lic.No/Date:0810068207 31.10.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	62/0- SOLID EPOXY RESIN	300000.000	K.G	34020000.00	810000.00 US\$
			Total	34,020,000.00	810,000.00

<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	BASIC LIQUID RESIN	238200.00	K.G	27512100.0	655050.0

	(EPIKOTE 828/DER 331/YD 128/RAZEEN LR 1150)	0		0	0 US\$
2	BISPHEENOL-A B.G/LUT TO BE EXECUTED AS PER RELEVANT CUSTOMS NOTIFICATION/CIRCULAR. THIS LICENCE HAS BEEN ISSUED AS PER PARA 4.7 OF H.BOOK AM2004-2009 & SUBJECT TO FIXATION OF NORMS BY ALC.NEW DELHI.	76200.000	K.G	6080760.00	144780.0 0 US\$
			Total	33,592,860. 00	799,830.0 0

Decision: With D/o C&PC OM No. 46011/72/2006-PC.II dated 27.06.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Solid Epoxy Resin	1 kg	1. Basic Liquid Resin (Epikote 828 DER 331/YD 128/Razeen LR 1150)	0.794 kg
		2. Bisphenol-A	0.254 kg

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Case No.:3/36/87-ALC1/2007	Party Name:K.R.T. POLYMERS,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Approved		
HQ File : 01/87/050/00551/AM08/	RLA File : 32/24/040/00061/AM08/	Lic.No/Date:3210036928 20.12.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UO M	FOB (Rs.)	FOB (Currency)
1	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET Containing net content of HDPE 91.744 M.T. and ADDITIVE MASTER BATCH 12.386 M.T.	104.1 29	M.T	21434916.0 0	510355.14 US\$
			Tot al	21,434,916. 00	510,355.14

<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	HDPE GRANULES HD55EF010	100.000	M.T	6720960.00	160023.00 US\$
2	ADDITIVE MASTER BATCH NPTT 1, NPTT 2	13.500	M.T	4202960.00	100070.00 US\$
			Total	10,923,920.00	260,093.0 0

Decision: With D/o C&PC OM No. 46011/112/2007-PC.II dated 05.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Longlasting Insecticides HDPE Mosquito Bed Net (HDPE Knitted Fabrics)	1 kg	1. HDPE Granules	0.960 kg
		2. Relevant Additive Master Batch (NPTT-1/NPTT-2)	0.130 kg

119	Case No.:4/36/87- ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved
	HQ File : 01/87/050/00552/AM08/	RLA File : 31/24/040/00301/AM08/	Lic.No/Date:3110032026 20.12.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>
1	63/0- ARNITE TZ 6280 BLACK 20 % GLASS FIBER REINFORCED MICROSPHERE BASED PBT COMPOUND IN BLACK COLOUR	5000.00 0	K.G	737812.5 0	18750.00 US\$
			Total	737,812. 50	18,750.00

<i>Sl.No.</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	PBT CHIP/GRANULES BASE POLYMER	2961.2 50	K.G	225391.1 0	5655.99 US\$
2	GLASS FIBER (CHOPPED STRAND) REINFORCING AGENT	1030.0 00	K.G	47202.33	1184.50 US\$
3	MICROPEARL GLASS BEADS C050-20-215 REINFORCING AGENT	1030.0 00	K.G	59515.98	1493.50 US\$
4	BLACK MASTERBATCH 3 BK 98 COLORANT	103.00 0	K.G	65672.80	1648.00 US\$
5	LOXIO L G - 32 MOULD RELEASING AGENT	25.750	K.G	2924.49	73.39 US\$
			Total	400,706.7 0	10,055.38

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Arnite T Z 6280 20% Glass Fiber Reinforced Microsphere Based PBT Compound	1 kg	1. PBT Chips/Granules	0.5922 kg
		2. Glass Fiber (Chopped Strand)	0.2060 kg
		3. Micropearl Glass Beads	0.2060 kg
		4. Black Masterbatch	0.0206 kg
		5. Loxiol Mould Releasing Agent	0.0051 kg

120	Case No.:6/36/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Approved		
	HQ File : 01/87/050/00554/AM08/	RLA File : 31/24/040/00269/AM08/	Lic.No/Date:3110032041 24.12.2007	Defer Date:		
	Application: Request is for adhoc norms for following:					
	<i>Sl.No.</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UO M</i>	<i>FOB (Rs.)</i>	<i>FOB (Currency)</i>

1	63/0- ARNITE AV2 372 999999 NATURAL 35 % GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND	5000.00 0	K.G	533800.0 0	13600.00 US\$
			Total	533,800.00	13,600.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER/PET CHIPS BASE POLYMER	3242.5 00	K.G	193820.4 4	4863.75 US\$
2	GLASS FIBER (CHOPPED STRAND) REINFORCING AGENT	1802.5 00	K.G	79012.59	1982.75 US\$
3	TEGMER 804 A NUCLEATING AGENT	12.900	K.G	2750.25	69.02 US\$
4	SODIUM BENZOATE CRYSTALIZING AGENT	25.750	K.G	2924.49	73.39 US\$
5	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	105.00 0	K.G	15481.73	388.50 US\$
			Total	293,989.5 0	7,377.41
Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 18.05.2007, following adhoc norms are approved :					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Arnite AV 2 372 Black 35% Glassfiber Reinforced Ultraflow Nylon 6 Compound		1 No.	1. Glassfiber		0.3675 kg
			2. Loxiol		0.0026 kg
			3. Black Master Batch		0.0210 kg
			4. Tegmer		0.0052 kg

3.2 Following applications were deferred:

MANUAL CASES

3.2.1	Case No. A-612	ZENITH RUBBER & PLASTIC WORKS	HQ F. No. 01/83/050/742/AM07/DE S-VII	Status: Deferred
	NC No.: 44/08 Dated:12.03.2008	Adv. Lic. No. 0310402087 Dated 29.09.2006	RLA F. No. 03/95/040/777/AM07	

Application: Request is for review of case for removal of 5% value cap on import items Nos. 6, 7, 8, and 9 in input out norms fixed in NC Meeting No.36/83-ALC1/2006 dated 20.12.2006 (Case No. 6/36/83-ALC1/2006).

Position: It was decided to **ask firm to furnish actual consumption in terms of quantity & value of such import items and its corresponding percentage to FOB value** of export product.

3.2.2	Case No. A-613	FLEX INDUSTRIES LTD.	HQ F. No. 01/87/162/1117/AM08/DE S-VII	Status: Deferred
	NC No.: 44/08 Dated:12.03.2008	Annual Adv. Lic. No. 0510179202 Dated 22.03.2006	RLA F. No. 05/24/039/00004/AM08	

Application: Request is for fixation of adhoc norms.

Position: D/o C&PC is to undertake visit of firm's unit.

3.2.3	Case No. A-614	SHIVALIK INDUSTRIES	HQ F. No. 01/87/050/50/AM08/DES-VII 01/87/050/462/AM08/DE S-VII 01/87/050/467/AM08/DE S-VII	Status: Deferred
	NC No.: 44/08 Dated:12.03.2008	Adv. Lic. No. 0810063463 Dated 08.03.2007	RLA F. No. 08/24/040/333/AM07	
		Adv. Lic. No. 0810067371 Dated 25.09.2007	RLA F. No. 08/24/040/462/AM08	
		Adv. Lic. No. 0810067701 Dated 10.10.2007	RLA F. No. 08/24/040/114/AM08	

Application: Request is for fixation of adhoc norms.

Position: Reply from firm received by D/o C&PC and is under their examination.

3.2.4	Case No. A-615	MANAKASIA LTD.	HQ F. No. 01/87/050/316/AM08/DE S-VII	Status: Deferred
	NC No.: 44/08 Dated:12.03.2008	Adv. Lic. No. 0210102082 Dated 02.07.2007	RLA F. No. 02/24/040/95/AM08	

Application: Request is for fixation of adhoc norms.

Position: Copy of application is again to be sent to D/o C&PC.

3.2.5	Case No. A-619	SYNTHETIC & RAYON TEXTILES EXPORT PROMOTION COUNCIL	HQ F. No. 01/87/162/635/AM08/DES- VII	Status: Deferred
	NC No.: 44/08 Dated:12.03.2008		Amendment in description export product under SION H- 158 from 'Nylon filament Knitted Nets' to 'Nylon Filament Knitted Knotted Nets'	

Application: Synthetic & Rayon Textiles Export Promotion Council has requested for amendment in description export product under **SION H-158** from 'Nylon filament Knitted Nets' to 'Nylon Filament Knitted Knotted Nets'.

Decision: Manufacturer exporter or merchant exporter should be asked to submit application in requisite format.

3.2.6	Case No. A-620	ASSOCIATION OF SYNTHETIC FIBRE INDUSTRY	HQ F. No. 01/87/162/301/AM08/DES- VII	Status: Deferred
	NC No.: 44/08 Dated:12.03.2008		Request of enhancement of value cap on Polyester Chips (Textile Grade)	

Application: Enhancement of Value Cap on Polyester Chips (Textile Grade).

Decision: Details submitted for revision of value cap for Polyester Chips (Moulding Grade) with current rate along with a copy of Public Notice revising value cap for Moulding Grade may be placed before Committee for its consideration for enhancement of value cap on Polyester Chips (Textile Grade).

ONLINE CASES

1	Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/85/050/00018/AM07/	RLA File : 04/24/040/00030/AM07/	Lic.No/Date:041008093 3 02.05.2006	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

2	Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/85/050/00145/AM07/	RLA File : 02/24/040/00197/AM07/	Lic.No/Date:02100944 38 17.10.2006	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

3	Case No.:5/43/87-ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00716/AM07/	RLA File : 05/24/040/00539/AM07/	Lic.No/Date:05101939 87 08.11.2006	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

6	Case No.:539/24/87-ALC1/2007	Party Name:POLYSET PLASTICS PVT. LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00865/AM07/	RLA File : 03/95/040/01147/AM07/	Lic.No/Date:03104143 08 03.01.2007	Defer Date:09.04.2008
	Position: Deferred.			

7	Case No.:582/24/87-ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00908/AM07/	RLA File : 05/24/040/00863/AM07/	Lic.No/Date:05101980 57 18.01.2007	Defer Date:26.03.2008

Position: Deferred.			
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8	Case No.: 606/24/87-ALC1/2007	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00928/AM07/	RLA File : 08/24/040/00311/AM07/	Lic.No/Date:0810062600 24.01.2007	Defer Date:09.04.2008
	Position: JDGFT, Ahmedabad requested to send copy of application.			

9	Case No.: 621/24/87-ALC1/2007	Party Name:JAI CORP LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00954/AM07/	RLA File : 03/94/040/01026/AM07/	Lic.No/Date:0310417440 25.01.2007	Defer Date:26.03.2008
	Position: Deferred.			

10	Case No.: 616/24/87-ALC1/2007	Party Name:PRIMEX PLASTICS (P) LTD	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00950/AM07/	RLA File : 07/24/040/00736/AM07/	Lic.No/Date:0710049930 02.02.2007	Defer Date:09.04.2008
	Position: Deferred.			

11	Case No.: 12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/81/050/00888/AM07/	RLA File : 05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

12	Case No.: 623/24/87-ALC1/2007	Party Name:PODDAR PIGMENTS LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00957/AM07/	RLA File : 13/24/040/00025/AM07/	Lic.No/Date:1310023689 05.02.2007	Defer Date:09.04.2008
	Position: Copy of application received from RLA and forwarded to DES-IV.			

13	Case No.: 660/24/87-ALC1/2007	Party Name:TETRA PAK INDIA PVT LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
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HQ File : 01/87/050/00990/AM07/	RLA File : 31/24/040/00387/AM07/	Lic.No/Date:31100281 05 12.02.2007	Defer Date:09.04.200 8
Position: Copy of application is awaited from JDGFT, Pune and to be sent to D/o C&PC.			

Case No.:12/2/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
14 HQ File : 01/87/050/01007/AM07/	RLA File : 04/24/040/00176/AM07/	Lic.No/Date:04100875 76 13.02.2007	Defer Date:26.03.200 8
Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

Case No.:15/49/87- ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
15 HQ File : 01/87/050/01008/AM07/	RLA File : 04/24/040/00250/AM07/	Lic.No/Date:04100875 77 13.02.2007	Defer Date:26.03.200 8
Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

Case No.:10/50/87- ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
16 HQ File : 01/87/050/01024/AM07/	RLA File : 04/24/040/00396/AM07/	Lic.No/Date:04100876 44 15.02.2007	Defer Date:26.03.200 8
Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

Case No.:2/6/87- ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
17 HQ File : 01/87/050/01038/AM07/	RLA File : 05/24/040/00935/AM07/	Lic.No/Date:05101997 45 20.02.2007	Defer Date:26.03.200 8
Position: Information received from firm and under examination by D/o C&PC.			

Case No.:754/24/87- ALC1/2007	Party Name:ANAND NISHIKAWA COMPANY LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
HQ File : 01/87/050/01097/AM07/	RLA File : 05/24/040/00899/AM07/	Lic.No/Date:05102009 18 13.03.2007	Defer Date:09.04.200 8
Position: Copy of application is awaited from JDGFT, CLA, New Delhi and to be sent			

	to D/o C&PC.
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22	Case No.:11/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/01109/AM07/	RLA File : 03/94/040/01315/AM07/	Lic.No/Date:03104231 73 14.03.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

24	Case No.:777/24/87-ALC1/2007	Party Name:MILLENNIUM LAMINATES PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/01128/AM07/	RLA File : 08/24/040/00365/AM07/	Lic.No/Date:08100638 24 22.03.2007	Defer Date:09.04.2008
	Position: Copy of application is awaited from JDGFT, Ahmedabad and to be sent to D/o C&PC.			

25	Case No.:788/24/87-ALC1/2007	Party Name:MILLENNIUM LAMINATES PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/01138/AM07/	RLA File : 08/24/040/00360/AM07/	Lic.No/Date:08100638 34 23.03.2007	Defer Date:09.04.2008
	Position: Copy of application is awaited from JDGFT, Ahmedabad and to be sent to D/o C&PC.			

26	Case No.:790/24/87-ALC1/2007	Party Name:MILLENNIUM LAMINATES PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/01139/AM07/	RLA File : 08/24/040/00363/AM07/	Lic.No/Date:08100638 35 23.03.2007	Defer Date:09.04.2008
	Position: Copy of application is awaited from JDGFT, Ahmedabad and to be sent to D/o C&PC.			

27	Case No.:15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/01150/AM07/	RLA File : 04/24/040/00490/AM07/	Lic.No/Date:04100886 19 28.03.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

28	Case No.:2/10/87-ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/01152/AM07/	RLA File : 05/24/040/01024/AM07/	Lic.No/Date:05102016 40 28.03.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

29	Case No.:1/18/87-ALC1/2007	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00008/AM08/	RLA File : 05/24/040/01079/AM07/	Lic.No/Date:05102020 35 02.04.2007	Defer Date:09.04.2008
	Position: As per comments dated 12.03.2008 of DIPP, the information furnished by firm vide their letter dated 12.02.2008 is vague since they have indicated net content of EPDM Rubber as 52.5% and also Nitrile Rubber as 52.5% which is not possible. Hence it was decided that necessary clarification from firm may be sought along with material balance between import and export.			

30	Case No.:23/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00004/AM08/	RLA File : 31/24/040/00441/AM07/	Lic.No/Date:31100288 24 03.04.2007	Defer Date:26.03.2008
	Position: Information from firm is received by D/o C&PC and is under examination.			

31	Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/85/050/00004/AM08/	RLA File : 03/95/040/01281/AM07/	Lic.No/Date:03104257 03 05.04.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

32	Case No.:27/8/87-ALC1/2007	Party Name:COLOUR FLAIR POWDER COATINGS PVT.LTD	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00007/AM08/	RLA File : 31/24/040/00440/AM07/	Lic.No/Date:31100288 44 05.04.2007	Defer Date:26.03.2008
	Position: Information from firm is received by D/o C&PC and is under examination.			

33	Case No.:3/10/87-ALC1/2007	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00022/AM08/	RLA File : 05/24/040/00027/AM08/	Lic.No/Date:05102024 47 12.04.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

37	Case No.:4/9/87-ALC1/2007	Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00031/AM08/	RLA File : 03/94/040/01346/AM07/	Lic.No/Date:03104272 67 19.04.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

38	Case No.:15/24/87-ALC1/2007	Party Name:TTK LIG LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00033/AM08/	RLA File : 04/24/040/00434/AM07/	Lic.No/Date:04100890 99 20.04.2007	Defer Date:09.04.2008
	Position: As per comments dated 12.03.2008 of DIPP, firm has not indicated the specific question regarding net content of Benzocaine Cream in export product in their reply dated 10.03.2008. Hence it was decided that firm may again be asked to clarify on this issue.			

39	Case No.:21/8/80-ALC2/2007	Party Name:AUM IMPEX	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/80/050/00051/AM08/	RLA File : 03/94/040/01487/AM07/	Lic.No/Date:03104275 72 23.04.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

40	Case No.:6/10/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00071/AM08/	RLA File : 34/24/040/00269/AM07/	Lic.No/Date:34100187 05 01.05.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

42	Case No.:6/19/87-ALC1/2007	Party Name: PRINT PROCESS,	Meet No/Date:44/87-ALC1/2007	Status: Deferred
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			12.03.2008	
	HQ File : 01/87/050/00095/AM08/	RLA File : 04/24/040/00032/AM08/	Lic.No/Date:04100894 01 11.05.2007	Defer Date:02.04.200 8
Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.				

43	Case No.:100/24/87- ALC1/2007	Party Name:NARENDRA POLY-PLAST	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00128/AM08/	RLA File : 03/95/040/00137/AM08/	Lic.No/Date:03104302 46 22.05.2007	Defer Date:26.03.200 8
Position: Case deferred.				

48	Case No.:116/24/87- ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00152/AM08/	RLA File : 04/24/040/00103/AM08/	Lic.No/Date:04100900 52 19.06.2007	Defer Date:09.04.200 8
Position: D/L to be issued to firm as in other cases of same firm.				

49	Case No.:120/24/87- ALC1/2007	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00156/AM08/	RLA File : 24/24/040/00002/AM08/	Lic.No/Date:24100191 14 19.06.2007	Defer Date:09.04.200 8
Position: D/L No. 46011/07/2005-PC.II dated 08.01.2007 by D/o C&PC issued in another case file No. 01/87/050/00012/AM08; final reminder is to be issued by DGFT.				

51	Case No.:122/24/87- ALC1/2007	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00160/AM08/	RLA File : 05/24/040/00182/AM08/	Lic.No/Date:05102053 40 25.06.2007	Defer Date:09.04.200 8
Position: Copy of application is again to be sent to D/o C&PC.				

52	Case No.:179/24/87- ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00228/AM08/	RLA File : 03/94/040/00289/AM08/	Lic.No/Date:03104340 07	Defer Date:09.04.200

		26.06.2007	8
Position: D/L No. 46011/50/2007-PC.II dated 25.04.2007 by D/o C&PC issued in another case file No. 01/82/050/01631/AM07; reminder is to be issued by DGFT.			

53	Case No.:144/24/87-ALC1/2007	Party Name:AAREM CHEMICALS (P) LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00190/AM08/	RLA File : 02/24/040/00081/AM08/	Lic.No/Date:02101019 70 29.06.2007	Defer Date:09.04.200 8
	Position: D/L No. 46011/133/2007-PC.II dated 12.11.2007 by D/o C&PC issued in another case file No. 01/83/050/12/AM08 of DES-IV; reminder is to be issued by DGFT.			

54	Case No.:2/22/87-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00194/AM08/	RLA File : 02/24/040/00094/AM08/	Lic.No/Date:02101020 69 02.07.2007	Defer Date:09.04.200 8
	Position: D/L No. 46011/45/2007-PC.II dated 03.08.2007 by D/o C&PC issued in another case file No. 01/82/050/01188/AM07; final reminder is to be issued by DGFT.			

55	Case No.:27/19/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00240/AM08/	RLA File : 03/94/040/00302/AM08/	Lic.No/Date:03104353 37 06.07.2007	Defer Date:09.04.200 8
	Position: Copy of application is again to be sent to D/o C&PC.			

58	Case No.:4/20/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00224/AM08/	RLA File : 04/24/040/00504/AM07/	Lic.No/Date:04100902 68 16.07.2007	Defer Date:09.04.200 8
	Position: D/L to be issued to firm as in other cases of same firm.			

60	Case No.:23/19/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00229/AM08/	RLA File : 02/24/040/00126/AM08/	Lic.No/Date:02101024 33	Defer Date:02.04.200

		17.07.2007	8
Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

63	Case No.: 211/24/87-ALC1/2007	Party Name:PIX TRANSMISSIONS LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00273/AM08/	RLA File : 03/95/040/00395/AM08/	Lic.No/Date:03104381 70 02.08.2007	Defer Date:12.03.2008
	Position: Copy of application called for from RLA, Mumbai.			

64	Case No.: 209/24/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00271/AM08/	RLA File : 03/95/040/00416/AM08/	Lic.No/Date:03104385 13 06.08.2007	Defer Date:09.04.2008
	Position: Case deferred.			

65	Case No.: 32/22/80-ALC2/2007	Party Name:CHEMICAL PROCESS PIPING PVT.LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/80/050/00359/AM08/	RLA File : 03/94/040/00452/AM08/	Lic.No/Date:03104386 68 07.08.2007	Defer Date:26.03.2008
	Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.			

66	Case No.: 20/23/87-ALC1/2007	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00279/AM08/	RLA File : 03/95/040/01283/AM07/	Lic.No/Date:03104387 37 08.08.2007	Defer Date:02.04.2008
	Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

67	Case No.: 23/23/87-ALC1/2007	Party Name:MAHARSHEE GEOMEMBRANE (INDIA) PVT.LTD	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00288/AM08/	RLA File : 34/24/040/00091/AM08/	Lic.No/Date:34100194 06 13.08.2007	Defer Date:02.04.2008
	Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

68	Case No.: 229/24/87-	Party	Meet No/Date:44/87-	Status:
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	ALC1/2007	Name:BLUESTREAM MANUFACTURING SERVICES PVT. LTD.	ALC1/2007 12.03.2008	Deferred
	HQ File : 01/87/050/00295/AM08/	RLA File : 03/94/040/00490/AM08/	Lic.No/Date:03104393 72 14.08.2007	Defer Date:26.03.200 8
	Position: Case deferred.			

71	Case No.:231/24/87- ALC1/2007	Party Name:RADIANT POLYMERS PLTD.	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00298/AM08/	RLA File : 05/24/040/00352/AM08/	Lic.No/Date:05102077 44 20.08.2007	Defer Date:09.04.200 8
	Position: D/L Reminder No. 46011/100/2007-PC.II dated 16.10.2007 by D/o C&PC issued to D/L of even No. dated 16.08.2007 in another case file No. 01/87/050/00137/AM08; final reminder is to be issued by DGFT.			

72	Case No.:1616/26/80- ALC2/2007	Party Name:GARGI ENTERPRISES,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/80/050/00383/AM08/	RLA File : 07/24/040/00361/AM08/	Lic.No/Date:07100529 37 20.08.2007	Defer Date:09.04.200 8
	Position: Copy of application is again to be sent to D/o C&PC.			

73	Case No.:234/24/87- ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00301/AM08/	RLA File : 07/24/040/00367/AM08/	Lic.No/Date:07100529 84 21.08.2007	Defer Date:09.04.200 8
	Position: Copy of application is again to be sent to D/o C&PC.			

74	Case No.:237/24/87- ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00302/AM08/	RLA File : 07/24/040/00364/AM08/	Lic.No/Date:07100529 85 21.08.2007	Defer Date:09.04.200 8
	Position: D/L No. 46011/129/2007-PC.II dated 12.11.2007 by D/o C&PC issued; final reminder is to be issued by DGFT.			

76	Case No.:1942/26/81- ALC2/2007	Party Name:THE WEST COAST PAPER MILLS	Meet No/Date:44/87- ALC1/2007	Status: Deferred
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		LTD	12.03.2008	
	HQ File : 01/81/050/00280/AM08/	RLA File : 07/24/040/00372/AM08/	Lic.No/Date:07100530 54 27.08.2007	Defer Date:26.03.200 8
Position: Case considered in NC Meeting 42/08 dated 27.02.2008 and deferred.				

77	Case No.:245/24/87- ALC1/2007	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00308/AM08/	RLA File : 07/24/040/00308/AM08/	Lic.No/Date:07100530 64 27.08.2007	Defer Date:26.03.200 8
Position: Case deferred.				

78	Case No.:1/25/87- ALC1/2007	Party Name:K.K. NAG LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00326/AM08/	RLA File : 31/24/040/00180/AM08/	Lic.No/Date:31100305 41 27.08.2007	Defer Date:09.04.200 8
Position: D/L No. 46011/131/2007-PC.II dated 12.11.2007 by D/o C&PC issued; final reminder is to be issued by DGFT.				

83	Case No.:13/26/87- ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00352/AM08/	RLA File : 03/95/040/00185/AM08/	Lic.No/Date:03104419 68 06.09.2007	Defer Date:09.04.200 8
Position: Copy of application is again to be sent to D/o C&PC.				

84	Case No.:18/26/87- ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00357/AM08/	RLA File : 17/24/040/00060/AM08/	Lic.No/Date:17100017 50 06.09.2007	Defer Date:09.04.200 8
Position: Copy of application is again to be sent to D/o C&PC.				

85	Case No.:19/26/87- ALC1/2007	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00358/AM08/	RLA File : 13/24/040/00013/AM08/	Lic.No/Date:13100250 10 07.09.2007	Defer Date:09.04.200 8

Position: Case deferred.			
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86	Case No.: 21/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00360/AM08/	RLA File : 03/95/040/00514/AM08/	Lic.No/Date:03104422 93 10.09.2007	Defer Date:02.04.2008
	Position: Case listed in NC Meeting 43/08 dated 05.03.2008 and deferred.			

88	Case No.: 31/26/87-ALC1/2007	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00370/AM08/	RLA File : 17/24/040/00055/AM08/	Lic.No/Date:17100017 58 12.09.2007	Defer Date:09.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

92	Case No.: 44/26/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00383/AM08/	RLA File : 06/81/040/00010/AM08/	Lic.No/Date:06100123 18 20.09.2007	Defer Date:02.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

93	Case No.: 48/26/87-ALC1/2007	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00387/AM08/	RLA File : 03/95/040/00619/AM08/	Lic.No/Date:03104438 15 20.09.2007	Defer Date:09.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

94	Case No.: 49/26/87-ALC1/2007	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00388/AM08/	RLA File : 03/95/040/00578/AM08/	Lic.No/Date:03104438 43 20.09.2007	Defer Date:26.03.2008
	Position: Case deferred.			

95	Case No.: 54/26/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
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HQ File : 01/87/050/00393/AM08/	RLA File : 06/81/040/00011/AM08/	Lic.No/Date:06100123 39 27.09.2007	Defer Date:26.03.2008
Position: D/L No. 46011/169/2004-PC-II dated 12/20.12.2007 issued by D/o C&PC, reminder to be issued by DGFT.			

Case No.:60/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
HQ File : 01/87/050/00399/AM08/	RLA File : 03/95/040/00647/AM08/	Lic.No/Date:03104446 15 28.09.2007	Defer Date:09.04.2008
Position: D/L No. 46011/09/2008-PC.II dated 13.02.2008 by D/o C&PC issued in another case file No. 01/87/050/00360/AM08; reminder is to be issued by DGFT.			

Case No.:61/26/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
HQ File : 01/87/050/00400/AM08/	RLA File : 03/95/040/00643/AM08/	Lic.No/Date:03104446 27 28.09.2007	Defer Date:09.04.2008
Position: D/L No. 46011/09/2008-PC.II dated 13.02.2008 by D/o C&PC issued in another case file No. 01/87/050/00360/AM08; reminder is to be issued by DGFT.			

Case No.:6/25/82-ALC4/2007	Party Name:NICHIPLAST INDIA PVT LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
HQ File : 01/82/050/00200/AM08/	RLA File : 05/24/040/00499/AM08/	Lic.No/Date:05102101 18 05.10.2007	Defer Date:09.04.2008
Position: Copy of application is to be sent to D/o C&PC.			

Case No.:4/28/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
HQ File : 01/87/050/00432/AM08/	RLA File : 03/95/040/00135/AM08/	Lic.No/Date:03104466 15 16.10.2007	Defer Date:09.04.2008
Position: D/L No. 46011/136/2007-PC.II dated 12/20.12.2007 by D/o C&PC issued in this case and another file No. 01/87/050/00360/AM08; reminder is to be issued by DGFT.			

Case No.:5/28/87-ALC1/2007	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
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	HQ File : 01/87/050/00433/AM08/	RLA File : 03/94/040/00736/AM08/	Lic.No/Date:03104471 87 19.10.2007	Defer Date:09.04.200 8
Position: Copy of application is again to be sent to D/o C&PC.				

102	Case No.:6/28/87- ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00434/AM08/	RLA File : 05/24/040/00554/AM08/	Lic.No/Date:05102108 78 22.10.2007	Defer Date:09.04.200 8
	Position: D/L No. 46011/08/2008-PC.II dated 18.02.2008 by D/o C&PC issued; reminder is to be issued by DGFT.			

103	Case No.:8/28/87- ALC1/2007	Party Name:PIX TRANSMISSIONS LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00436/AM08/	RLA File : 03/95/040/00631/AM08/	Lic.No/Date:03104473 41 23.10.2007	Defer Date:12.03.200 8
	Position: Copy of application is sent to DIPP on 07.01.2008.			

104	Case No.:4/29/87- ALC1/2007	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00440/AM08/	RLA File : 05/24/040/00561/AM08/	Lic.No/Date:05102110 61 24.10.2007	Defer Date:09.04.200 8
	Position: Copy of application is again to be sent to D/o C&PC.			

106	Case No.:8/29/87- ALC1/2007	Party Name:STAHL INDIA PVT LTD	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00446/AM08/	RLA File : 04/24/040/00218/AM08/	Lic.No/Date:04100917 61 25.10.2007	Defer Date:26.03.200 8
	Position: Case deferred.			

107	Case No.:10/29/87- ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:44/87- ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00448/AM08/	RLA File : 03/94/040/00773/AM08/	Lic.No/Date:03104478 43 25.10.2007	Defer Date:09.04.200 8
	Position: Copy of application is again to be sent to D/o C&PC.			

108	Case No.:9/29/87-ALC1/2007	Party Name:ESSILOR MANUFACTURING INDIA PVT LTD	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00447/AM08/	RLA File : 07/24/040/00531/AM08/	Lic.No/Date:07100541 45 26.10.2007	Defer Date:26.03.2008
	Position: Case deferred.			

109	Case No.:22/29/87-ALC1/2007	Party Name:GARWARE POLYESTER LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00460/AM08/	RLA File : 03/94/040/00744/AM08/	Lic.No/Date:03104481 27 26.10.2007	Defer Date:26.03.2008
	Position: Case deferred.			

112	Case No.:15/29/87-ALC1/2007	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00453/AM08/	RLA File : 07/24/040/00552/AM08/	Lic.No/Date:07100542 56 31.10.2007	Defer Date:09.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

113	Case No.:20/29/87-ALC1/2007	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00458/AM08/	RLA File : 05/24/040/00574/AM08/	Lic.No/Date:05102113 74 01.11.2007	Defer Date:09.04.2008
	Position: As per comments dated 12.03.2008 of DIPP, it was decided to call for the following information/details from firm: i) Specific name of Rubber Goods to be exported; ii) Bifurcation in the quantity of Hoses and Rubber Goods; iii) Net content of each type of Synthetic Rubber in export ; and iv) Material balance between import and export.			

114	Case No.:21/29/87-ALC1/2007	Party Name:G - PLAST PVT.LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00459/AM08/	RLA File : 32/24/040/00048/AM08/	Lic.No/Date:32100365 66 01.11.2007	Defer Date:09.04.2008
	Position: Copy of application is again to be sent to D/o C&PC.			

115	Case No.:1/40/81-ALC2/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/81/050/00439/AM08/	RLA File : 04/24/040/00039/AM08/	Lic.No/Date:04100921 02 15.11.2007	Defer Date:09.04.200 8
	Position: D/L to be issued to firm as in other cases of same firm.			

116	Case No.:16/40/81-ALC2/2007	Party Name:VEM TECHNOLOGIES P.LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/81/050/00454/AM08/	RLA File : 09/24/040/00373/AM08/	Lic.No/Date:09100322 64 29.11.2007	Defer Date:09.04.200 8
	Position: D/L No. 46011/101/2007-PC.II dated 12/20.12.2007 by D/o C&PC issued in another case file No. 01/81/162/563/AM08; reminder is to be issued by DGFT.			

117	Case No.:2/36/87-ALC1/2007	Party Name:G - PLAST PVT.LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00550/AM08/	RLA File : 32/21/040/00198/AM08/	Lic.No/Date:32100369 22 20.12.2007	Defer Date:09.04.200 8
	Position: Copy of application is again to be sent to D/o C&PC.			

121	Case No.:8/36/87-ALC1/2007	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:44/87-ALC1/2007 12.03.2008	Status: Deferred
	HQ File : 01/87/050/00556/AM08/	RLA File : 24/24/040/00008/AM08/	Lic.No/Date:24100202 32 27.12.2007	Defer Date:09.04.200 8
	Position: Copy of application is to be received from RLA, Rajkot and sent to D/o C&PC.			